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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

APPLICATION NUMBER :

PETITION NUMBER : TCP/376/ (IB)/2017

NAME OF THE PETITIONER(S) : RELIGARE FINVEST LTD

NAME OF THE RESPONDENT(S) : BRILLIANT TUTORIALS PVT LTD

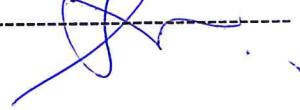
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. NAMASIVAYAM

Petitioner / Applicant



ORDER

Counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to cause private notice to the respondents for their appearance and send a copy of the petition alongwith the notice and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 12.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)